

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 62/645/2021

This the 12th day of April, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Zahida Heina, Age 42 years, W/o Mohammad Iqbal Samoon, R/o Kralpor
Bandipora.

.....Applicant

(Advocate:- Mr. Bhat Fayaz Ahmad)

Versus

1. Union Territory of Jammu & Kashmir through Commissioner/Secretary to Govt. Education Department Civil Sectt. Jammu/Srinagar-190001.
2. Director School Education, Kashmir, Srinagar-190001.
3. Chief Education Officer, Bandipora-193502.
4. Zonal Education Officer, Bandipora, 193502.
5. Zonal Education Officer, Gurez, Bandipora 193503.
6. Head Teacher, Govt. Middle School Town, Bandipora, 193502.

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**ORDER
[ORAL]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

At the outset, learned counsel for the applicant submits that the applicant would be satisfied, if a direction is given to the respondents to consider and decide the representation dated 31.03.2021 (Annexure A-8 to the O.A.) of the applicant by passing a reasoned and speaking order within a stipulated time frame.

2. Looking to the arguments of learned counsel for the applicant, the O.A. is disposed of with a direction to the respondent no. 1 and 2 to decide the representation dated 31.03.2021 (Annexure A-8 to the O.A.) of the applicant by passing a reasoned and speaking order in accordance with rules and with intimation to the applicant within a



period of 02 weeks from today. In case the aforesaid representation is not available with the respondents, this O.A. would be treated as representation. It is provided that till a decision is taken on the representation, the respondents will not relieve the applicant from the present post, if not already relieved.



3. Learned D.A.G. would inform the respondents regarding the order passed today.
4. It is made clear that we have not entered into the merits of the case.
5. No order as to costs.

(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)